

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4939

ANSWERED ON:26.04.2010

PHYSICAL VERIFICATION OF ROADS CONSTRUCTED UNDER PMGSY

Mithlesh Shri

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether there is a provision of joint physical verification of roads by the concerned engineers and public representatives under the Pradhan Mantri Gram Sadak Yojana;

(b) if so, the areas where joint verification of roads has been carried out in various States including Uttar Pradesh during the last two years;

(c) whether the Government is aware that some of the States including Uttar Pradesh are not adhering to the provisions of the guidelines and do not invite the public representatives at the time of physical verification of roads;

(d) if so, the facts thereof and the reasons therefor; and

(e) the reaction of the Union Government in this direction?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)to(e): As per 7th Schedule of the Constitution of India, Rural Roads are within the jurisdiction of the State Governments. However, realizing the importance of Rural Roads, Government of India has launched the programme to provide road connectivity in rural areas of the country. The programme envisages connecting all habitations with a population of 500 persons and above (250 persons and above in respect of hill States, tribal and desert areas) with all weather roads. `Rural Roads` is a State subject and projects under PMGSY are executed by the State/UT Governments through their agencies i.e. State Rural Roads Development Agencies and in a few cases by Nominated Executing Agencies with the consent of a State Government. For enhancing transparency and accountability in the execution of projects under PMGSY, all State Governments have been advised to adopt the following system of joint inspection with Public Representatives:

i) The Superintending Engineer concerned of the zone/region will request the Hon'ble Member of Parliament and Zilla Pramukh representing that zone/region once in six months to select any Pradhan Mantri Gram Sadak Yojana (PMGSY) project(s) for joint inspection. The schedule of joint inspection will be fixed as per the convenience of the Member of Parliament/Zilla Pramukh.

ii) The Executive Engineer, incharge of a division will request the Member of Legislative Assembly(MLA)/Chairperson of the Intermediate Panchayat concerned once in three months for joint inspection of any Pradhan Mantri Gram Sadak Yojana (PMGSY) project(s) as per their choice and according to their convenience.

iii) Similarly, the Assistant Engineer, incharge of the sub-division will request the concerned Sarpanch of the Gram Panchayat once in two months to select any Pradhan Mantri Gram Sadak Yojana (PMGSY) project(s) for joint inspection. Joint inspection of the project(s) may be arranged as per their convenience.